

- National Quality Assurances Standards for public health facilities, 2016 have been notified intended towards improving quality of health care delivery in Institutions.
- The National Action Plan on Anti-Microbial Resistance has already been developed and adopted. Infection prevention and control is an integral component of the programme.
- Draft Patient Safety Implementation Framework for India has been developed and is under process for seeking approval of the Competent Authority.

(c) No such proposal has been received.

MR. CHAIRMAN: Now Question No. 159, the questioner not present. Are there any supplementaries? No.

*160. [प्रश्नकर्ता अनुपस्थित थे]

विमानन सेवाएं प्रदान नहीं कर रहे विमानपत्तनों का संचालन

*160. डा. चन्द्रपाल सिंह यादव : क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा देश में वायु यातायात का संपर्क बढ़ाने के लिए 'हैली-एक्सपो इंडिया' नामक सम्मेलन का आयोजन किया गया है;

(ख) क्या सम्मेलन में ऐसे विमानपत्तनों को संचालित करने संबंधी विषय को भी सम्मिलित किया गया था जो वायु सेवाएं प्रदान नहीं कर रहे हैं, यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) उत्तर प्रदेश के अकबरपुर, झांसी और ललितपुर सहित, विमानन सेवाएं प्रदान नहीं कर रहे विमानपत्तनों से वायु सेवाएं आरंभ किए जाने की प्रक्रिया कब तक पूरी की ली जाएगी?

नागर विमानन मंत्री (श्री अशोक गजपति राजू पुसापति): (क) से (ग) विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) हेलीकॉप्टर उद्योग को प्रोत्साहन प्रदान करने के लिए, पीएचडी चैम्बर ऑफ कॉमर्स एंड इंडस्ट्री ने नागर विमानन मंत्रालय के अधीन सार्वजनिक क्षेत्र के उपक्रम, पवन हंस हेलीकॉप्टर (पीएचएल) के सहयोग से नवंबर, 2017 में रोहिणी हेलीपोर्ट पर 'हैली एक्सपो इंडिया इंटरनेशनल' सिविल हेलीकॉप्टर कॉन्क्लेव 2017 का आयोजन किया था। हैली एक्सपो का फोकस एरिया मुख्यतः ग्रामीण और क्षेत्रीय हवाई सम्पर्कता, विमान सेवाएं, प्रशिक्षण और कौशल विकास आदि था।

(ग) मार्च, 1994 में वायु निगम अधिनियम के निरसन से, भारतीय विमानन सेक्टर पर से विनियमन हटा लिया गया था। एयरलाइनें किसी भी विमान प्रकार वाली क्षमता का अर्जन करने के लिए

स्वतंत्र हैं, जिस किसी भी बाजार और नेटवर्क में सेवा और प्रचालन करने को इच्छुक हों, उसका चयन करने के लिए स्वतंत्र हैं। तथापि, सरकार ने, देश के विभिन्न क्षेत्रों की हवाई परिवहन सेवाओं की बेहतर सम्पर्कता का लक्ष्य हासिल करने के उद्देश्य से मार्ग संवितरण दिशानिर्देश (आरडीजी) निर्धारित किए हैं। इस प्रकार, एयरलाइनें सरकार द्वारा जारी आरडीजी के अनुपालन की शर्त पर देश में कहीं भी प्रचालन करने के लिए स्वतंत्र हैं।

इसके अतिरिक्त, नागर विमानन मंत्रालय ने क्षेत्रीय हवाई सम्पर्कता को वहनीय बनाकर इसे सुगम बनाने/प्रेरित करने के प्रमुख उद्देश्य से क्षेत्रीय सम्पर्कता योजना - उड़ान आरंभ की है। आरसीएस-उड़ान के अधीन बोली प्रक्रिया के लिए पत्र असेवित हवाईअड्डों की सूची में अकबरपुर, झांसी और ललितपुर को शामिल किया गया है। तथापि, आरसीएस-उड़ान एक मांग-चालित योजना है, जिसमें एयरलाइनें कतिपय मार्गों पर मांग का आकलन करती हैं और समय-समय पर आरसीएस-उड़ान के अधीन बोली लगाती हैं।

*161. [*The questioner was absent*]

Operationalisation of non-serviced airports

†*160. DR. CHANDRAPAL SINGH YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a conference named "Heli-Expo India" has been organised by Government to promote connectivity of air services in the country;

(b) whether the issue of early operationalisation of non-serviced category of airports has been included in the conference, if so, the details thereof; and

(c) by when the process of starting of air services from the non-serviced airports of Uttar Pradesh including Akbarpur, Jhansi and Lalitpur will be completed?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) to (c) A Statement is laid on the table of the House.

Statement

(a) and (b) To provide impetus to the helicopter industry, PHD Chamber of Commerce and Industry in association with Pawan Hans Limited (PHL), a Public sector Enterprise under Ministry of Civil Aviation, had organised a Heli Expo India International Civil Helicopter Conclave 2017 in November, 2017 at Rohini Heliport. The focus area of the Heli Expo was mainly rural and regional air connectivity, Aircraft Services, Training and Skill Development etc.

(c) With repeal of Air Corporation Act in March 1994, the Indian aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type, free to

† Original notice of the question was received in Hindi.

select whatever markets and network they wish to service and operate. Government has however, laid down Route Dispersal Guidelines (RDGs) with a view to achieve better connectivity of air transport services of different regions of the country. As such, the airlines are free to operate anywhere in the country subject to compliance with RDGs issued by Government.

Further, Ministry of Civil Aviation has launched Regional Connectivity Scheme -UDAN with primary objective to facilitate/stimulate regional air connectivity by making it affordable. Akbarpur, Jhansi and Lalitpur have been included in the list of unserved Airports under RCS-UDAN eligible for bidding. However, RCS-UDAN is a demand-driven scheme, where airline operators undertake assessment of demand on particular routes and bid under RCS-UDAN from time to time.

MR. CHAIRMAN: Question No. 160, the questioner not present.

SHRI ANANDA BHASKAR RAPOLU: Sir, I seek a supplementary.

MR. CHAIRMAN: One man can't go on seeking supplementaries.

Any supplementary? No.

*161. [*The questioner was absent*]

Investment in Bitcoins by Indians

*161. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that despite RBI's warning, more than 2,500 Indians are investing in Bitcoins daily;

(b) if so, the details thereof indicating how much money has been invested by Indians in Bitcoins in the country so far;

(c) whether it is also a fact that Bitcoins are being used widely for terror funding, money laundering, drug peddling and criminal activities after demonetisation;

(d) if so, Government's response thereto; and

(e) the details of steps being taken or proposed to be taken by Government on this front?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (e) A Statement is laid on the table of the House.